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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2297/2021 & CM APPL. 6685/2021

DISHA A. RAVI Petitioner

Through: Mr. Abhinav Sekhri, Mrs. Vrinda

Bhandari, Ms. Arzoo Prakash and Ms.

Gyatri Malhotra, Advocates.

versus

STATE (NCT OF DELHI) & ORS. Respondents

Through: Mr. Rajat Nair and Mr. Dhruv

Pandey, Advocates for R-1.

Mr. Ajay Digpaul, CGSC with Mr. Kamal Digpaul, Advocate for UOI. Ms. Nisha Bhambhani, Mr. Rajat Arora, Ms. Mariya Shahab and Mr. Nibin Louis, Advocates for R-3.

Mr. Mrinal Bharti, Mr. Manish

Kumar Shekhari and Ms. Sanjana

Srivastava, Advocates for R-4.

Mr. Hrishikesh Baruah and Mr. Kumar Kshitij, Advocates for R-5. Mr. Kunal Tandon and Ms. Richa

Sandilya, Advocates for R-6.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD ORDER

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18.12.2023

- 1. It is already 3:40 PM.
- 2. This matter is likely to take some time.
- 3. List on 20.03.2024.

SUBRAMONIUM PRASAD, J

DECEMBER 18, 2023

hsk